GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1344
ANSWERED ON:30.11.2012
EMPOWERMENT OF ADOLESCENT GIRLS
Noor Mausam:Patle Kamla Devi

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the proposals received/sanctioned and pending under the Kishori Shakti Yojana and the Sabla Yojana from various States including Chhattisgarh and West Bengal during each of the last three years and the current year:
- (b) the funds sanctioned, released and utilised by the State Governments during the said period, scheme-wise;
- (c) whether the allocated funds are sufficient for the implementation of the schemes;
- (d) if not, the reasons for not releasing the remaining funds even after receipt of utilisation certificate; and
- (e) the time by which the remaining funds are likely to be released?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): Kishori Shakti Yojana (KSY) and Rajiv Gandhi Scheme for Empowerment of Adolescent Girls Sabla both are centrally sponsored schemes implemented by States/UTs. The funds under the schemes are released in four instalments taking into consideration of the demand for funds received and utilisation reported by the States/UTs. No proposal from States/UTs including Chhattisgarh and West Bengal is pending with the Ministry of Women and Child Development in 2012-13.
- (b): Details of funds released and utilised by the States/UTs during the last two years and the current year under KSY and Sabla is at Aneexure-1 & 2.
- (c) to (e): Adequate budgetary provisions exists for the implementation of both the schemes in the year 2012-13. Funds are allocated to the States/UTs, as and when the Statement of Expenditure (SoE) and Utilisation Certificate (UCs) are received, after making necessary adjustments of the unspent amount lying with States and UTs.